

PROFORMA-I

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31st March 2011

Name of the Officer (in full) and service to which the Officer belong:- Sri Ram Chandra Baitha

Present Post held:- M.L.A , Kanke, Ranchi-Jharkhand Present pay (i) Basic Pay:- Rs. 96,000/- (ii) Gross salary:- Rs. 3,21,600/-

Name and details of property

SL.No.	Name of District, Sub Division, Taluka & Village/Town in which property is situated	Housing or other building	Land	Present value	If not in Own name state whose name and his/her relationship to the Government Servant	How acquired whether by purchase, lease, mortgage inheritance' gift or other wise with date of acquisition & details of persons from, whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
1	Sukurhutu, Kanke , Ranchi Jharkhand (Area 38.10 Dismil)	-	Rs 4,24,780/- (At Cost Value)	Rs 38 Lacs Approx	N.A	Self Acquired	Nil	
2	Sukurhutu, Kanke , Ranchi Jharkhand (Area 1.86 Acres)	-	NIL	Rs 1 Crore Approx	Ghutru Baitha (Father)	Ancestral Property inherited from father		

Date: 25/01/2012

Signature

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25/1/2012

PROFORMA-II

STATEMENT OF MOVABLE PROPERTY FOR THE YEAR ENDING ON 31st March 2011

1. Name of the Officer (in full) and service to which the Officer belongs:- Sri Ram Chandra Baitha
2. Present Post held:- M.L.A, Kanke, Ranchi-Jharkhand
3. Present pay (i) Basic Pay:- Rs. 96,000/- (ii) Gross salary:- Rs. 3,21,600/-

SL.No.	Name of Details of movable property	Year of Acquisition	How acquired whether by purchase, inheritance, gift or other wise with date of acquisition & name with details of persons from whom acquired	Value at the time of Acquisition	If not in Own name state whose name held and his/her relationship to the Government Servant	Present Value (Rs.)	Remarks
1	2 Jewellery (Gold/Silver/Diamond/Precious/ Semi precious stones etc.)	3	4	5	6	7	8
1	Motor Vehicles (Scooter, Motor Cycle, Car etc.)						
2	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Television etc.)	2010-2011	By way of Purchase	Rs 14,79,978/-	N.A.	Rs 12 Lacs Approx	1 Scorpio & 1 I10 Hyundai
3	Electric Equipments (Computer/Laptops etc.)						
4	Furniture						
5	Agricultural implements (Tractors/Motor Pumps/Drip irrigation system etc.)						
6		Very Old	Inherited	Not Known	Ghutru Baitha (Father)	NIL	

Date:- 24.5/01/2012

Signature.....

Note:-

The declaration form is required to be filled in and submitted by every member of class-I, class-II & class-III services, excluding All India Service Officers giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. the list of items is not extensive but indicative in nature, in case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.

PROFORMA-III

STATEMENT OF LIQUID ASSETS AS ON 31st March 2011

1. Name of the Officer (in full) and service to which the Officer belong:- Sri Ram Chandra Baitha
2. Present Post held:- M.L.A, Kanke, Ranchi-Jharkhand
3. Present pay (i) Basic Pay:- Rs. 96,000/- (ii) Gross salary:- Rs. 3,21,600/-

SL.No.	Name of Details of liquid assets	Year of Acquisition	How acquired whether by purchase, inheritance, gift or other wise with date of acquisition & name with details of persons from whom acquired	value at the time of Acquisition	If not in Own name state whose name held and his/her relationship with Government Servant	Present Value (Rs.)	Income derived (Interest/Dividend received)	Remarks
1	2	3	4	5	6	7	8	9
1	Cash in hand		Salary Income			9,374.00		
2	Cash with Bank (Current/Saving Account only)		Accrued Income	0		726,584.36		SBI, Ranchi, & BOI Ranchi
3	Deposits (Time Deposits/NSC's etc.)	Old	Accrued Income			6,620.00		POST Office Saving A/c
4	Loans and Advances	OLD						
5	Investments(Shares/Bonds/debentures/ Mutual funds/ULIPs/LIC Policy etc.)							

Date:- 25/01/2012

Signature:-

Note:-

The declaration form is required to be filled in and submitted by every member of class-I, class-II & class-III services, excluding All India Service, Officers giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons, the list of items is not extensive but indicative in nature, in case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.

PROFORMA-IV

STATEMENT OF DEBTS AND OTHER LIABILITIES FOR THE YEAR ENDING ON 31st March 2011

Name of the employee:- Sri Ram Chandra Baitha

SL.No.	Amount	Name and Address of Creditor	Date of incurring Details of Liability	Transaction	Remarks
1	2	3	4	5	6
1	583,010.00	BOI, Main Road Branch, Ranchi	31.03.2011	Vehicle Loan	
2					
3					

Date:- 25/01/2012

Signature.....

Note:-

1 In column 6, information regarding permission. If any, obtained from or report made to the competent authority may also be given.

2 The statement should also include various loans and advances available to Govt. Servants, like advance for purchase of conveyance, house building advance, etc., (other than advances of pay and travelling allowances,) advances from the G.P. Fund and loans on life insurance Policies and fixed.